

National Company Law Tribunal
Allahabad Bench
Allahabad

81(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: M/s Tejkumar Press Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
|---------|------|-------------|----------------|-----------|

1.

2.

Mr. Navin Sinha
Zeyaul Haque.

Sr. Adv.
Adv.

For Respondents -

Order dated 21.09.2016

CP No. 81(ND)/2014 M/s Tejkumar Press Pvt. Ltd.

Letter of confirmation was received from the NCLT
that the matter was disposed off. Accordingly, file is closed
and matter be consigned to record room.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 21.09.2016